NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.86/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE PARTIES: Mr. Sadashiv S. Patil & Ors.

V/s. M/s. Warana-Agro Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Of Adv Chirag R. Advocate for Someth

Sometha all petitioners

Order

C.P. No 86/397-398/CLB/2014

- 1. Ld. Counsel from the side of the Petitioner is present. However, no one appeared from the side of the Respondent.
- 2. The Petitioner has placed on records the evidence to corroborate the claim.
- The Reply of the Respondent is on record duly acknowledged by the Petitioner as well, however stated to be not willing to file a Rejoinder. In this situation pleadings are complete.
- 4. Let this C.P. be put for hearing on 26.10.2016. Date duly communicated to the Petitioner with the direction to intimate to the Respondent.

sd/-

Dated: 15.09.2016 Shri M.K. Shrawat

Member (Judicial)